

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1748
ANSWERED ON:22.08.2012
CORRUPTION IN AICTE
Adityanath Shri Yogi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether corruption in granting recognition to the colleges/institutions by All India Council for Technical Education (AICTE) has come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to check corruption in AICTE?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a): Yes, Sir.

(b): The Central Bureau of Investigation (CBI) has registered some cases against All India Council for Technical Education (AICTE) officials. Details of the case are annexed.

(c): AICTE has introduced e-Governance- Approval process for greater transparency and clarity, easier and assured communication, fast processing and facility for tracking of application by the applicant. Emphasis is being laid on self declaration by Institutions rather than inspection through e-Governance process. Database of country wide experts is created and the experts are selected randomly by computer thus avoiding manual/human intervention in the constitution of the expert committees. Composition of Expert Committee at different stages of approval process has been modified incorporating High Court Advocate and practicing Architect and Professors as Members of the Committee.

A Public Notice under caption "Vigilance Awareness" has been published in the leading newspapers to improve accountability, transparency while conducting expert committee visit for evaluation of physical and academic infrastructural facilities. Public has been informed that if they have any complaint regarding any expert visit, they may send their feed-back/grievance at a dedicated email id i.e aictevigilance@gmail.com.